

Misc. Application

25.09.2020

Present: Sh. Rajiv Avasthi, Sr. PP along with Sh. Nitesh Rana and Sh. N.K. Matta, Sr. PP for ED.

Sh. Lalit Mohan, PP for CBI.

Sh. Arjun Diwan and Sh. Arjun Mukherjee, learned counsels for Upendra Rai.

Sh. Sanjay Abatt and Sh. Ankit Aggarwal, learned counsels for accused Rahul Sharma with Rahul Sharma.

Sh. Praveen Aggarwal, learned legal aid counsel.

An application u/s 44 (1) (c) of PMLA has been filed on behalf of ED seeking transfer of the present matter being of 'Scheduled Offence' to Special Judge under PMLA, Patiala House Court where the complaint u/s 4 of PMLA is already pending there.

Reply to application of ED has been filed by CBI. Same is being taken on record. Reader of this court is directed to supply the E-copy of same to Sr. PP for ED as well as to counsels for accused persons.

Learned counsels for accused persons submit that they may be given some more time for filing the reply. Last opportunity given in this regard.

Matter is now being fixed for consideration of the application on 03.10.2020 at 11.30 AM through VC.

SHAILENDER MALIK
Special Judge (PC Act) (CBI)
Rouse Avenue Court
New Delhi 25.09.2020

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CBI Vs. S.P. Rana & Ors.
RC2182020A0002

25.09.2020

Present : None.

E-copy of FIR No.RC2182020A0002 has been assigned to this Court by the order of learned Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI.

As desired by learned Presiding Officer, it be checked, registered and kept in the record.

Reader in the Court of
Sh. Shailender Malik
Special Judge (PC Act), CBI
Rouse Avenue Courts, New Delhi
25.09.2020